

**Demand for rescue operation and financial assistance to
cyclone-affected farmers and other victims**

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): * "Hon. Deputy Chairman, Sir, crop damage caused by Cyclone Michaung in the districts stretching between Srikakulam and Chittoor in Andhra Pradesh is nearly Rs. 7,000 crore. Because of torrential rains and heavy winds, crops on thousands of acres have been totally damaged. Sir, crops in the districts of Eluru, Anakapalli, Bapatla, Alluri Sitarama Raju, Guntur, Palnadu, Krishna, NTR and some other districts have been totally damaged because of heavy rains. The Central Government was requested to provide assistance against the loss caused by cyclone Michaung. There is a primary need to release Rs. 2500 crore for giving compensation to the farmers. In the present circumstances, in the State of Andhra Pradesh, the present Government is not providing basic facilities and rehabilitation centers. Because of the inaction of the State Government, farmers are facing a lot of difficulties...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Ayodhya Rami Reddyji, please take your seat. ...*(Interruptions)*...

SHRI KANAKAMEDALA RAVINDRA KUMAR: *Cyclone victims are facing a lot of troubles as they are not being provided food and other basic amenities. Victims did not receive the assistance which was promised to them earlier. The people of Andhra Pradesh are in a very poor condition as farmers have lost their crops, they have not received compensation, and are neglected by the State Government with no rehabilitation centres. If this situation continues, they will not have houses to live in and fodder to feed the cattle. Under these circumstances, there is a need for the Central Government to issue special Government Orders (G.O.) and provide special financial assistance. Sir, the compensation and assistance promised earlier by Shri Chandrababu Naidu to the victims affected by the Titli and Hudhud cyclones is yet to be provided. I request the Central Government to keep these points in mind and take necessary actions and also provide financial assistance to the victims, particularly farmers, and setup rehabilitation centres. Thank you, Sir. "

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Kanakamedala Ravindra Kumar: Dr. John

* English translation of the original speech delivered in Telugu.

Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Abir Ranjan Biswas (West Bengal), Dr. Santanu Sen (West Bengal) and Dr. Amar Patnaik (Odisha).

Rising atrocities against *Dalits*

DR. L. HANUMANTHAIHAH (Karnataka): Mr. Deputy Chairman, Sir, I stand before this august House with a heavy heart and I am compelled to address the pressing and painful issue that demands immediate attention of this Government and of the society.

Sir, the NCRB report reveals the disturbing truth of a 13 per cent rise in the cases of atrocities on *dalits* in one year. They are also called 'Hindus' and the society says that all Hindus are one, but statistics reveal that in 2020, the number of cases of atrocities on *dalits* was 50,291; in 2021, the number was 50,900, an increase, and in 2022, it was 57,582. This increasing trend shows how we are treating our fellow brothers in this country. The top three States here are Uttar Pradesh - 15,368 incidents, Rajasthan - 8,752 and Madhya Pradesh - 7,733. These are the top three States. Sir, the women are the worst hit. Among *dalits*, women are vulnerable and they are succumbed to atrocities like rape, naked parade, destruction of their self-respect and modesty. The statistics say that in 2021, 3,893 rapes were committed; in 2022, rapes have been increased to 4,252. Sexual harassment on *dalit* women were 932 in 2021 which increased to 1,022 in 2022. The cases reported on assault on their self-respect were 2,000 in 2021 which increased to 2,167 in 2022. Totally, 7,756 cases were reported on atrocities on women in 2021 and 343 atrocities relating to naked parade were done on women of this country. This is really shameful. Even today, I have read in newspaper that in Tirunelveli district, a Scheduled Caste boy was murdered because he was in love with an upper caste girl. It is not his mistake, but it is called by the Press and other media as *maryada hatya*. This *maryada hatya* is going on across the country. I request the Government to take it seriously and come out with concrete steps to stop this massacre. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri L. Hanumanthaiha: Dr. Sasmit Patra (Odisha), Dr. Amar Patnaik (Odisha), Shri Mukul Balkrishna Wasnik (Rajasthan), Dr. Santanu Sen (West Bengal), Shri Sushil Kumar Gupta (National Capital Territory of Delhi), Dr. Ameer Yajnik (Gujarat), Shri Neeraj Dangi (Rajasthan), Prof. Manoj Kumar Jha (Bihar), Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala), Shri